

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 273/16	TP 245/17	Hearing	100/ 104	Hipe Transportation Infrastructure Ventures Pvt.Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

27. K.S. BHEEMARAJU Adv for Respondent

SAGI. J. Jotw

SPT Legu

Advocate L. J. Jotw

ORDER

Counsel for petitioner is present. Heard him in part. He is directed to file written submission. List it on 01/08/2017.


Member (T)


Member (J)